

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 22.02.2016

| S.No | NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's) | TYPE OF CASE & No. WITH TITLE OF CASE | NAME OF ADVOCATE P/etitioner's | NAME OF ADVOCATE Respondent's |
|------|---|---|-----------------------------------|----------------------------------|
| 01. | Shri D.S.Udhawat , Advocate, | S.B.S.B.Criminal Rev.Pet.No.Smt.Amita Gaujar V/s Kapil Dhabai & Ors. | Mr.Heider Agha & Abdul Rahim | Mr.Hamment Baweja |
| 02. | Shri Rajendra Dadich , Advocate, | S.B.S.B.Civil Misc.Appeal No.923/2010,Pramod Kumar V/s Smt.Chetana | Mr.Rakesh Arora | Mr.B.L. Choudhary |
| 03. | Shri Basant Raj Bhandari ,Advocate, | S.B.Civil Misc.Appeal No.1415/2007,Smt.Kiran Devi V/s Chandra Prakash | Mr.Sanjay Mathur | Mr.Arpit Bhoot |
| 04. | Shri Dhanpat Choudhary,Advocate | S.B.Civil Misc.Appeal No.713/2010,Prabhu lal V/s Bhhagu | Mr.Umesh Shrimali | Mr.O.P.Singaria |
| 05. | Smt.Meena Kothari,Advocate | S.B.Civil Misc.Appeal No.144/2010,Manish @ Neelu V/s Bhavika | Dr.Sachin Acharya | Mr.Pankaj Gupta |

CAUSE – LIST 23.02.2016

| S.No | NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's) | TYPE OF CASE & No. WITH TITLE OF CASE | NAME OF ADVOCATE P/etitioner's | NAME OF ADVOCATE Respondent's |
|------|---|---|-----------------------------------|----------------------------------|
| 01. | Shri Murlidhar Vaishnav ,Retd;D.J.& Advocate, | D.B.C.M.A.No.1401/2015,Such itra @ Pinky V/s Pratap Singh @ Babulal | Mr.Rajesh Shah | Mr.R.S. Chudawat |
| 02. | Shri Sanjeev Johari , Advocate, | S.B.Civil Misc.AppealNo.1027/2010, Smt.Rubi V/s Rajesh | Mr.Vikas Bijarnia | Mr.D.K.Gaur |
| 03. | Dr.Pramila Acharya | S.B.Civil Misc.Appeal No.1811/2011,Smt.Leena V/s Kapil | Mr.M.C.Bishnoi | Mr.Bharat Singh |
| 04. | Shri Mali Ram Pareek , Advocate | S.B.Civil Misc.Appeal No.1194/2010,Dallu @Puspa V/s Bherulal | Mr.Farzand Ali | Mr..... |

CAUSE – LIST 24.02.2016

| S.No | NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's) | TYPE OF CASE & No. WITH TITLE OF CASE | NAME OF ADVOCATE P/etitioner's | NAME OF ADVOCATE Respondent's |
|------|---|---|-----------------------------------|----------------------------------|
| 01. | Shri Mali Ram Pareek , Advocate, | S.B.Civil Misc.Appeal No.2110/2011,Smt.Kamla V/s Madan Lal | Mr.S.S.Shaktawat | |
| 02. | Shri B.S.Sadhnu , Advocate, | S.B.Civil Misc.Appeal No.2428/2011,Jagdeep Singh V/sVeer Pal Kaur | Mr.Vijay Jain | Mr.S.K.Verma |
| 03. | Shri Suman Porwal,Advocate | S.B.Civil Misc.Appeal No.1936/2011,Jitendra V/s Mamta | Mr Mukesh Mehriya | Mr.C.S.Bissa |

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR